

(b) if so, whether the Wing is equipped to do Parliamentary work with the speed, efficiency and magnitude required; and

(c) whether the Wing has been equipped to cope with the Hindi or Rashtrabhasha work in accordance with the needs of both the Houses of Parliament?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Extension of the New Delhi Press Building for accommodating the Parliamentary Wing is in hand; construction work of the building is progressing and is likely to be completed by the end of July.

(b) Does not arise.

(c) It is proposed to equip the Wing in such a manner as to be able to cope with the requirements of Hindi Printing.

A.I.R. HINDI DEVELOPMENT

***2213-A. Shri M. L. Dwivedi:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the A.I.R. has prepared a vocabulary in Hindi in pursuance of the policy to achieve uniformity of approach in the language content and development thereof;

(b) the achievement of the Central Hindi Advisory Committee for Broadcasting;

(c) the views of leading editors of Hindi Newspapers together with the names of papers being edited by them in connection with the preparation of a vocabulary of suitable Hindi words for various terms most commonly used in Government offices and press, etc., drawn by the Departmental Committee consisting of the heads of the Hindi sections in the All India Radio, Press Information Bureau and Publications Division; and

(d) whether Government propose to lay on the Table of the House a copy each of the reports of the Central Hindi Advisory Committee and the Departmental Committee as well as a copy of the vocabulary drawn up by them?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir.

(b) There is no Central Hindi Advisory Committee for Broadcasting. The Hindi Advisory Committee of Information and Broadcasting Ministry deals with problems relating to the use of Hindi by all the media units of the Ministry including All India Radio. The Committee has met twice and given valuable suggestion.

(c) Views were not invited. Editors were requested to state equivalents in

their own languages for the English words referred to them.

(d) These Committees were not required to submit reports. The Departmental Committee was required to prepare a vocabulary of about a thousand Hindi words which were in current use relating to politics, administration etc. A copy of the vocabulary prepared by the Departmental Committee will be placed on the Table of the House.

COTTAGE INDUSTRIES

***2215. Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government sent any officers to outside countries for the study of cottage industries that can suitably be organised in India;

(b) if so, how many and to what countries;

(c) whether they have submitted any reports;

(d) which of the cottage industries have they found suitable for being organised for the villages in different States of India;

(e) whether Government have formulated any scheme on their report; and

(f) if so, how it is going to implement it in different States?

The Deputy Minister of Commerce and Industry (Shri D. P. Karmarkar):

(a) Yes, Sir.

(b) One officer was sent to Japan.

(c) Yes, Sir.

(d) A list of such industries is given in the Report.

(e) No, Sir.

(f) Does not arise.

इन्दौर की तेल मिल

*२२१६. श्री एन० एल० जोशी : क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या इन्दौर की तेल मिल बन्द है ;

(ख) क्या सरकार ने इस के बन्द होने के कारणों का पता लगाया है ; तथा

(ग) यदि हां, तो उनकी जांच का क्या परिणाम हुआ है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) and (c). Enquiries made from the Madhya Bharat Government reveal that the mills closed down due to non-settlement of some dispute between the employer and the Labour Union on the question of retrenchment and that attempts are being made to refer the matter to arbitration.

D. V. C.

***2217. Shri A. C. Guha:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the total amount so far spent for the Rehabilitation, Land Acquisition and Soil Conservation Department of the Damodar Valley Corporation; and

(b) the present monthly pay-bill of the Department?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) and (b). The information is being collected from the Damodar Valley Corporation and will be laid on the Table of the House as soon as possible.

DUNLOP RUBBER FACTORY

***2218. Shri K. C. Sodhia:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total output of the Dunlop Rubber Factory during 1951-52;

(b) the total export of their output;

(c) how many Indians are on their superior staff;

(d) whether there are any other Rubber companies working in India and if so, their names and the capital invested; and

(e) how much of Indian rubber is purchased by Dunlop and Co., and at what rate?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). Precise information is not readily available.

(c) Forty one Officers drawing a salary of Rs. 1,000 and above per mensem.

(d) A statement giving the names of important Rubber manufacturing

firms and the capital invested in each is placed on the Table of the House. [See Appendix X, annexure No. 46.]

(e) 8,470 tons during March, 1951 to April, 1952 at controlled rates fixed by Government.

SALT

***2219. Shri Sinhasan Singh:** Will the Minister of **Production** be pleased to state:

(a) the retail price of salt per seer when salt excise duty was being levied and what is the corresponding price these days when the excise duty has been removed; and

(b) why there is restriction on movement of salt inspite of self-sufficiency?

The Minister of Production (Shri K. C. Reddy): (a) a statement is laid on the Table of the House. [See Appendix X, annexure No. 47.]

(b) The movement of salt from producing areas to the consuming areas has to be regulated as the transport position is not yet quite adequate. Some of the State Governments have appointed their own nominees to import salt into their States as a safeguard against some traders creating artificial scarcity.

REHABILITATION GRANT TO ORISSA

***2220. Shri Sanganna:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of displaced persons colonies and the population thereof in the State of Orissa;

(b) the total grants in aid given to the State of Orissa during the last three years (1949-50, 1950-51 and 1951-52) for rehabilitation of displaced persons;

(c) whether all the displaced persons colonies in the State of Orissa have become self-sufficient; and

(d) if so, whether Governmental aid has been withheld and cash loans, if any, given to them have been recovered in full or in part?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Colonies 45.

Population 7,581.

(b) 1949-50 Rs. 39,000.

1950-51 Rs. 54,54,000.

1951-52 Rs. 11,35,000.